

OA. 250/2000

5.5.2000

Hon'ble Mr. S.K.I. Naqvi, JM

Hon'ble Mr. M.P. Singh, AM

Sri V.K. Srivastava learned Counsel for applicant. Sri K.P. Singh learned Counsel for respondents.

Heard on the point of admission. The applicant has sought for promotion to the post for which he appeared in qualifying examination, but could not qualify the same, hence not promoted. He has impugned the promotion order in which 3 clerks have been promoted but not the applicant.

Since the post to which the applicant claims his promotion is selection post and filled by only those who successfully qualified. The departmental examination and the applicant could not qualify the same. We do not find any merit, in the matter in which the relief sought for could not be granted at any stage of the proceedings. The OA is dismissed at admission stage.

There shall be no order as to costs.


AM


JM

/n.s./